

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2028
ANSWERED ON:05.08.2010
AIRSTRIPS AT KHANDWA AND SATNA
Tomar Shri Narendra Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Khandwa and Satna airstrips in Madhya Pradesh are not fit for flight operations;
- (b) if so, whether Madhya Pradesh Government has demanded to transfer the said airstrips to it; and
- (c) if so, the action taken in the Union Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) & (b) Yes, Madam.

(c) On the request of State Government of Madhya Pradesh, Airports Authority of India (AAI) has decided to hand over Khandwa and Satna airports to Government of Madhya Pradesh on lease basis for a period of 30 years.